COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 222 OF 2014 & IA NO. 125 OF 2015 & APPEAL NO. 223 OF 2014 & IA NO. 126 OF 2015

Dated: 6th September, 2017

Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mula Pravara Electric Co-operative Society Ltd. Appellant(s) Vs. Maharashtra Electricity Regulatory Commission & Ors.Respondent(s) Counsel for the Appellant(s) : Mr. Hasan Murtaza Ms. Malavika Prasad Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1 Ms. Ramni Taneja for R-2

ORDER

I.A. Nos. 125 & 126 of 2015 (Appls. for extention of time for filing reply) is allowed.

As agreed by learned counsel for the parties, list these matters for hearing on 12.10.2017.

(I. J. Kapoor) **Technical Member** ts/tpd

(Justice Ranjana P. Desai) Chairperson